

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**C.P. No.60/139/2018
O.A. No.60/245/2017**

Date of decision: 01.11.2018

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).**

...

MES No.359689 Santosh Kumar, MCM (Retd.) aged 68 years, son of late
Sh. K. N. Kohli R/o 57 Green Park, Gobind Nagar, Ambala Cantt. 133001.

**... PETITIONER
VERSUS**

1. Sh. Chandra Mouli, IAS Secretary, Deptt. of Personnel and Training, CGO Complex, Lodhi Road, New Delhi-110003.
2. Dr. Hasmukh Adhia, IAS, Secretary, Ministry of Finance, North Block, CGO Complex, Lodhi Road, New Delhi-110003.
3. Sh. Sanjay Mitra, IAS, Secretary, Ministry of Defence, South Block, CGO Complex, Lodhi Road, New Delhi-110003.
4. Lt. Gen. S.K. Shrivastava, AVSM, Engineer in Chief, Army HQ, Kashmir House, New Delhi-110001.

... RESPONDENTS

PRESENT: Sh. Shailendra Sharma, counsel for the petitioner.
Sh. A. K. Sharma, counsel for respondent No.4.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the respondents submitted that in furtherance to order dated 05.10.2017 passed of this Court, the respondents have

passed speaking order dated 31.10.2018, copy of which is taken on record. Therefore, he submitted that this petition has been rendered infructuous, and may be dismissed as such.

2. In view of the above, the C.P. is closed. Notice issued to respondent no.4 is discharged.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 01.11.2018.

Place: Chandigarh.

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